

1 WA-729-2025 HIGH COURT OF MADHYA PRADESH IN THE AT JABALPUR BEFORE HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, **CHIEF JUSTICE** & HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 22nd OF APRIL, 2025 WRIT APPEAL No. 729 of 2025 SANJEEV KUMAR DUBEY Versus THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Balaji Akillawar, learned counsel for the appellant.

Shri Kailash Chandra Ghildiyal, learned Senior Advocate along with

Ms. Warija Ghildiyal, learned counsel for the respondents.

Shri Anubhav Jain, learned Government Advocate for

respondent/State.

<u>ORDER</u>

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

Learned counsel for the appellant seeks permission to withdraw the appeal.

Accordingly, appeal is dismissed as withdrawn.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE



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